

GOVERNMENT OF INDIA  
MINISTRY OF TRIBAL AFFAIRS  
**LOK SABHA**  
**UNSTARRED QUESTION NO- 4205**  
TO BE ANSWERED ON- 27/03/2023

**INTEGRATED TRIBAL DEVELOPMENT PROJECTS IN TRIBAL AREAS**

4205. SHRIMATI RAKSHA KHADSE:  
SHRI MANOJ KOTAK:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of Integrated Tribal Development Projects (ITDPs) operational in the Tribal Areas;
- (b) guideline issued by the Union Government to appoint young IAS Officers as a Project Officer of ITDPs in the various States;
- (c) the details of ITDPs are being headed by IAS Officers as Project Officers across India having full-fledged charge of the respective projects;
- (d) the details of ITDPs are being headed by the Project Officers holding additional charge of the ITDP apart from any other charge in the State Level Administration; and
- (e) whether the Government is contemplating to increase the number of ITDPs and in States, if so, the details thereof?

**ANSWER**

MINISTER OF STATE FOR TRIBAL AFFAIRS  
(SHRI BISHWESWAR TUDU)

**(a) to (e):** Integrated Tribal Development Projects (ITDPs) are contiguous areas of the size of a Tehsil or Block in which the ST population is 50% or more of the total population. Integrated Tribal Development Project (ITDP) is a tribal concentration area delineated for implementation of Tribal Sub-Plan since Fifth Five Year Plan. Tribal Sub-Plan strategy was adopted in the country since the beginning of the Fifth Five Year Plan. The Tribal Sub-Plan strategy took note of the fact that an integrated approach to the tribal problems was necessary in terms of their geographic and demographic concentration if a faster development of this community is to take place. Accordingly, the tribal concentration areas were identified and delineated as ITDPs/ITDAs in the country. Total 194 ITDPs/ITDAs have been delineated in 18 States and 2 Union Territories in the Country and these are operational in tribal concentration areas. State-wise number of ITDPs/ITDAs is attached at **Annexure-I**.

Appointment of officers as Project Officer of ITDPs/ITDAs is the prerogative of concerned State Governments / UT Administrations. As per information received from various State Governments / UT Administration, the details are given at **Annexure-II**.

As per the procedure for delineation / declaration of any area/block as ITDP / ITDA, the concerned State Government / UT Administration has to submit a detailed consolidated proposal along with latest census population data and map.

## ANNEXURE-I

Annexure-I referred to in reply to part (a) to (e) of Lok Sabha Unstarred Question No. 4205 to be answered on 27.03.2023:

<b>State/UT wise list of ITDPs / ITDAs</b>		
<b>Sl. No.</b>	<b>States/UTs</b>	<b>ITDPs / ITDAs</b>
1	Andhra Pradesh	5
2	Chhattisgarh	19
3	Gujarat	9
4	Himachal Pradesh	5
5	Jharkhand	14
6	Karnataka	5
7	Kerala	7
8	Madhya Pradesh	31
9	Maharashtra	16
10	Odisha	23
11	Rajasthan	5
12	Tamil Nadu	9
13	Telangana	3
14	Uttar Pradesh	1
15	West Bengal	12
<b>North Eastern States</b>		
16	Assam	19
17	Manipur	5
18	Sikkim	4
<b>Total (18 States)</b>		<b>192 ITDPs/ITDAs</b>
<b>UNION TERRITORIES</b>		
19	A & N Islands	1
20	Daman & Diu	1
<b>Grand Total (18 States &amp; 2 UTs):</b>		<b>194 ITDPs/ITDAs</b>

**ANNEXURE-II**

**Annexure-II referred to in reply to part (a) to (e) of Lok Sabha Unstarred Question No. 4205 to be answered on 27.03.2023:**

<b>As per the information furnished by the States/UTs</b>		
<b>Sl. No.</b>	<b>States/UTs</b>	<b>Inputs from States/UTs</b>
1	Andhra Pradesh	As per guidelines issued by the Government of Andhra Pradesh, the Project Officers' post of 6 ITDPs are cadre posts. At present 4 ITDPs are being headed by IAS Officers as Project Officers as full-fledged charge of the respective projects. At present 2 ITDAs namely Chintoor and K.R. Puram are headed by IAS Officers (PO Rampachodavaram and joint Collector, Eluru) on full additional charge basis.
2	Himachal Pradesh	ITDPs are headed by State Civil Services Officers (HPAS) as Project Officer in the State. Post of Project Officer of 3 ITDPs are held on additional charge basis at present.
3	Odisha	All ITDAs in Odisha are currently being manned by officers of Odisha Administrative Service (OAS)/ Odisha Welfare Service (OWS) cadre as Project Administrators.  3 ITDAs headed by the Project Administrator holding additional charges of the ITDA apart from other charge in the State Level Administration
4	Rajasthan	At present there is no IAS Officer with full fledge charge as a Project Officer of ITDPs. Recently Project Officer, Tribal Development Department, Abu Road has been assigned with additional charge to an IAS Officer by the state Government.
5	Andaman and Nicobar	No IAS Officer heads the ITDP as Project Officer, ITDP. The Project Officer Car Nicobar is holding the additional charge at district level not in the State level administration.

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